

(19)

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/584/ (IB)/2017
NAME OF THE PETITIONER(S) : MITCON CONSULTANCY & ENGINEERING
SERVICES LTD
NAME OF THE RESPONDENT(S) : AL AMEEN GREEN ENERGY PVT LTD
UNDER SECTION : 9 RULE 6


S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

① Petitioner Counsel for M/s. M.L. Ganesh:

for T.V.P.SAI VIHARI

② M. ROSHAN ARIQ

Respondent



23/10/2017

M. Roshan Ariq

ORDER

Counsel representing both the parties are present and made their submissions.

Order is reserved.


K Anantha Padmanabha Swamy
Member (Judicial)

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